NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 217/16	T.P. No.	Purpose Order	Section 391 / 394	Name of the Parties M/s. / Mr. Aptean India Pvt. Ltd.,	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Raghurann
Cadambi

for
C.K. Nandakumar
9900035855

Prema Habi

Roc

Poc

Counsel for petitioner is present. Smt.*Prema Hatti appearing for ROC and RD is present. Counsel for petitioner is directed to file certificate of auditor regarding rthe accounting treatment of the Company and the latest balance sheet.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)